

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No. 247/94

Tuesday this the 8th day of February, 1994.

CORAM:

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
THE HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Suresh A.R.
Ammanattu House,
Thangalur,
Mulankunthu kavu,
Trichur.

... Applicant

By Advocate Mr.P.Ramakrishnan

vs.

1. The Senior Superintendent of Post Offices,
Trichur Division, Trichur.
2. The Sub Divisional Inspector of Post Offices,
Wadakkancherry Sub Division, Wadakkancherry.
3. The Employment Officer, District Employment Exchange,
Trichur. ... Respondents

By Advocate Mr.S.Krishnamoorthy

ORDER

CHETTUR SANKARAN NAIR(J),VICE CHAIRMAN:

Applicant challenges the prescription of a cut off date for applying for the post of Extra Departmental Delivery Agent, Thangalur P.O. This Tribunal has held in a number of decisions that prescription of a cut off date is illegal.

2. We follow the precedent and direct the competent authority to consider the candidature of applicant without insisting on sponsorship by the Employment Exchange. The principles laid down in G.S.Parvathi vs. Sub Divisional Inspector(Postal),Guruvayur(1992(21)ATC 13) will also be followed

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by the appointing authority. We have expressed no opinion on the merits of applicant's claim for selection.

3. Application is disposed of. No costs.

Dated the 8th February, 1994.

P.V. Venkatakrishnan
P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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